

No. A.2604/2026

OFFICE ORDER

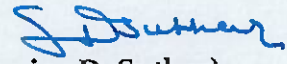
The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to pass an order of posting of Ms. Mrunali Jigishkumar Kikani, Additional Civil Judge and JMFC, Taluka Court Talaja, Bhavnagar, as Officer on Special Duty, on Order to Work basis, in the Registry of High Court of Gujarat.

Further, Honourable the Chief Justice has been pleased to direct Ms. Mrunali Jigishkumar Kikani to report for taking charge of the post on 17/08/2026.

By order of the Honourable Chief
Justice of the High Court of Gujarat.

High Court of Gujarat at Sola,
Ahmedabad - 380 060.

Date : August 10th, 2026.


(Sanjay D. Suthar)
Registrar General

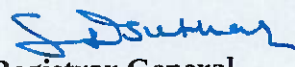
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Copy for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. Ms. Mrunali Jigishkumar Kikani, Additional Civil Judge and JMFC, Taluka Court Talaja, Bhavnagar (Through The Principal District Judge, Bhavnagar)
3. The Accountant General (Accounts) Gujarat, Rajkot.
4. The Accountant General (Audit), Ahmedabad.
5. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
6. The Assistant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
7. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)

High Court of Gujarat, at Sola,
Ahmedabad - 380 060.

Date : August 10th, 2026.


Registrar General